GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA STARRED QUESTION NO.35 TO BE ANSWERED ON 19.07.2018

SAUBHAGYA SCHEME

*35. SHRIMATI POONAMBEN MAADAM:

Will the Minister of POWER be pleased to state:

- (a) the aims and objectives of the Pradhan Mantri Sahaj Bijli Har Ghar Yojana "Saubhagya" and the type of assistance being provided by the Government to achieve the objectives of the scheme;
- (b) whether the Government has fixed any dateline for the completion of the scheme, if so, the details thereof and if not, the reasons therefor;
- (c) the names of the States with whom agreements have been signed under the scheme and the names of the States which have forwarded proposals/project reports as of now under the scheme;
- (d) whether his Ministry has entrusted the Department of Posts to conduct a survey of un-electrified households in selected States and if so, the details thereof; and
- (e) the budgetary outlay for "Saubhagya" scheme for 2018-19 and the quantum of funds allocated to each State?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.35 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018 REGARDING SAUBHAGYA SCHEME.

- (a) & (b): Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana –"Saubhagya" with an outlay of Rs.16,320 crore including a Gross Budgetary Support (GBS) of Rs.12,320 crore with the objective to achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in urban areas. Under Saubhagya, Government of India provides budgetary support towards 60% (85% for special category states) of the project cost. An additional budgetary support of 15% (5% for special category states) is available subject to achievement of 100% household electrification of all willing households by 31st December 2018. All remaining un-electrified households are targeted for electrification by March, 2019.
- (c): 24 States have submitted their 'Letter of Intent' for Saubhagya, 19 States namely Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Jammu & Kashmir, Jharkhand, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tripura, Uttar Pradesh, Uttarakhand, West Bengal have submitted Detailed Project Reports (DPRs).
- (d): Ministry of Power had asked Department of Posts for survey of un-electrified households in five States viz. Assam, Chhattisgarh, Jharkhand, Madhya Pradesh and Odisha. The survey covered 1,73,692 villages in above states.
- (e): For the year 2018-19, an amount of Rs.3,700 crore was provided for the scheme as GBS for electrification work under Saubhagya, out of which an amount of Rs.1954.50 crore has been released to 18 States as on 11.07.2018. The State-wise details are at Annexure. Government has also allowed for raising of funds of about Rs.6373 crore through Extra Budgetary Resources (EBR) during the FY 2018-19. Funds are released based on achievement of pre-defined milestones of the sanctioned projects.

ANNEXURE REFERRED TO IN PART (e) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 35 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018 REGARDING SAUBHAGYA SCHEME.

State-wise release of funds under SAUBHAGYA

As on 11.07.2018

SI. No	State	Grant amount released
		(Rs. Crore)
1	Assam	162.68
2	Arunachal Pradesh	-
3	Bihar	115.40
4	Chhattisgarh	155.28
5	Haryana	-
6	Himachal Pradesh	0.82
7	J&K	1.81
8	Jharkhand	142.90
9	Kerala	15.20
10	Madhya Pradesh	336.98
11	Maharashtra	15.17
12	Manipur	5.85
13	Meghalaya	7.48
14	Mizoram	1.77
15	Nagaland	8.13
16	Odisha	76.36
17	Punjab	-
18	Rajasthan	-
19	Tripura	17.64
20	Uttar Pradesh	864.01
21	Uttarakhand	13.30
22	West Bengal	13.71
	Total	1,954.50
